

**DISTRICT & SESSIONS COURT,
DADRA & NAGAR HAVELI,
SILVASSA.**

No. DC/DNH/COVID/Holiday/2021/674

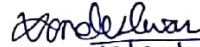
Date: 10th April 2021.

READ: The Hon'ble High Court, Bombay Letter No. RG/1611/33/2021 dated 09th April 2021.

**ORDER
NO.32/2021**

The Hon'ble High Court vide letter dated 09/04/2021 as referred above has been pleased to declare 12th April 2021 as holiday for the subordinate courts in the State of Goa and Union Territory of Daman & Diu and Dadra and Nagar Haveli so as to take precautionary measure and to break chain of corona virus.

Therefore, in view of Hon'ble High Court directions, there will be holiday on 12th April 2021 for the District & Session Court and its subordinates Courts of D&NH, Silvassa and in lieu thereof there will be working day on 04th Saturday 26th June 02021.



10/04/2021

[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge,
Dadra and Nagar Haveli,
Silvassa

(UTDN01 - MH02331)

Copy forwarded w. cs. to:

- 01] The Hon'ble Registrar General, Appellate Side, High Court, Bombay.
- 02] The Hon'ble Registrar (Inspection-I), High Court, Appellate Side, Bombay.
- 03] The Principal District & Sessions Judge, Daman & Diu.
- 04] The District & Sessions Judge, Palghar, Dist- Thane.
- 05] The Civil Judge (SD) & C.J.M., Silvassa.
- 06] The Jt. Civil Judge (J.D.) & Judicial Magistrate (F.C.), D&NH, Silvassa.
- 07] The Civil Judge & Judicial Magistrate (F.C.), Dahanu, Dist-Thane.
- 08] The President/Secretary, Silvassa Bar Association
- 09] The President/Secretary, D&NH Bar Association
- 10] The Public Prosecutor Dadra & Nagar Haveli, Silvassa.
- 11] The Govt. Pleader Dadra & Nagar Haveli, Silvassa.
- 12] The Asstt. Public Prosecutor, Silvassa.
- 13] The Police Inspector Silvassa / Khanvel.
- 14] The Jail Superintendent, Sub Jail, Silvassa.
- 15] All the Heads of Offices Dadra & Nagar Haveli, Silvassa for information.

MOST IMMEDIATE

Tel No. 2261 75 34 (O)

No. RG/1611/33/2021
Date : 9th April 2021

From :

Shri S. G. Dilge,
Registrar General,
High Court,
BOMBAY.

To,

The Principal District & Sessions Judge,

Subject :- Declaring holiday to the Subordinate Courts in the State of Goa and Union Territory of Daman & Diu and Dadra & Nagar Haveli at Silvassa on account of spread of corona virus.

Sir/Madam,

With reference to the subject noted above, I am under directions to inform you that Hon'ble High Court has been pleased to declare 12th April 2021 as holiday for the subordinate courts in the State of Goa and Union Territory of Daman & Diu and Dadra & Nagar Haveli at Silvassa so as to take the precautionary measures and to break the chain of corona virus.

You are further directed to inform the working day in lieu of the above holiday to this registry immediately.

This is for information.

Yours faithfully


Registrar General